

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 113

CP (IB) No. 23/Chd/Chd/2022

IN THE MATTER OF:-

White Water Foods Pvt. Ltd.

...Petitioner

Under Section: 10, IBC 2016

Order delivered on 21.03.2024

CORAM:

**SH. SUBRATA KUMAR DASH
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Aditya Grover, Advocate

For the creditors : None

ORDER

Since, there has been no representation on behalf of the creditors, Id. counsel for the petitioner is directed to inform the next date of hearing to all those creditors who were present before the Court on 01.12.2023 through e-mail and place that said e-mail on record in the form of an affidavit so that effective proceedings can be taken on the next date of hearing. Objections, if any, by the creditors be filed within next two weeks after service and matter be listed on 21.05.2024

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)